

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-206/2013/3010/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the th 05 April, 2023.

Sub: **Station leave .**

Ref:- Your letter No.JKD/2022/1793 dated 04.04.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 06.04.2023 till the evening of 09.04.2023**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/3011/A, dated 05/04/23.

Copy to :

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
